(a) whether it is a fact that no steps have yet been taken to implement the scheme for the construction of an oil tanker berth at Cochin port; and

(b) if so, the reasons for the delay ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) No, Sir. The construction of an oil berth in Ernakulam Channel, Cochin, was sanctioned in April, 1970 but on account of representations received against the site, the construction of the oil dock was suspended. The Central Government have since approved the location of the oil dock in Bolghatty Channel and the Port Trust have been directed to prepare a Detailed Project Report immediately.

MODIFICATIONS IN THE DELHI RENT CONTROL ACT

*347. SHRIMAT1 SITA DEVI : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to Un-starred Question No. 613 given in the Rajya Sabha on the 24th May, 1972 and state as to whether a decision has since been taken in the matter, and if so, the details thereof? •

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) : As comments were not received from the Members of the Consultative Committee, the Delhi Administration was addressed on the 28th November, 1972 to place the matter before the Delhi Metropolitan Council for their comments on the recommendations of the Departmental Committee. The decision of Metropolitan Council is awaited.

MONTHLY REQUIREMENT OF FAIR PRICE BOOD ORAIN SHOPS IN RAJASTHAN

*348. SHRI MOHAMMED USMAN ARIF: Will the Minister of AGRICUL-TURE be pleased to state:

I (a) the monthly requirement of fair price ioodgrain shops in Rajasthan at the rate of 8 kilo? of wheat or atta per person per month; aid

(b) the allocations so far made by the Central Government during the last 4 nlbnths.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SH1NDE): (a) and (b) A Statement is laid on the Table of the Sabha.

STATEMENT

(a) The monthly requirement of fair price foodgrain shops at the rate of 8 kgs. of wheat or atta per person per month in Rajasthan is about 1 lakh tonnes.

(b) The allocations of wheat and coarse grains made by the Central Government during the last 4 months *i.e.* January to April, 1973 and during May, 1973 are indicated below:

(In '000 tonnes)

1973		Wheat	Coarse grains	Total
January		22.0	20.0	42.0
February		27 -0	20.0	47.0
March		37.0	29.0	66-0
April		35.0	25.0	60-0
May		60.0	30.0 '	90.0

SYSTEMATIC DEVELOPMENT OF CITIES

*349. SHRIMATI PRATIBHA SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Central Government have formulated any scheme to develop cities and towns in the country in a systematic and planned manner;

(bi if so, the main features thereof; and

(c) the steps taken by Government in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) to (c) Development of cities and towns is primarily the function of local bodies and State Governments. The Central Government assists by way of technical guidance and advice. Master Plans for 72 cities have also been drawn up with funds made available by the Central Government. The States have been asked to implement them through enactment of suitable legislation and allocation of funds from plan resources.